Annexure – 7

Name of the corporate debtor: Fivebro International Private Limited; Date of commencement of CIRP: 10-05-2022; List of creditors as on: 11.07.2022

List of operational creditors (Government dues)

(Amount in₹)

	Details of Claimant		Details of claim received		Details of claim admitted							Amount			
Sl. No.	. Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent claim	mutual		Amount of claim under verification	Remarks, if any
	Directorate of														
	Commercial														
	Taxes,														
	Barrackpore														
	charge, West														
	1 Bengal	State Government	26-05-2022	2,54,063	2,54,063	Unsecured	NO	0	NO	NA	NIL	NIL	NIL	NIL	
	Commercial														
	Tax														
	Department,														
	Office of														
	Assistant														
	Commissioner,														
	Kodambakkam														
	Assessment	G G	21.05.2022	0.000	0.000	TT 1	NO		NO	NT 4	NIII	N.111	NIII	NIII.	
-	Z Circie, Chennai	State Government	31-05-2022				NO	0	NO	NA	NIL	NIL	NIL	NIL	
		Total		2,62,153	2,62,153			0	1					-	